

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Kaneria Granito Limited Date of Commencement of Liquidation: 15-07-2020; List of Stakeholders as on Date: 21-09-2020; Name of IP: Ms. Vineeta Maheshwari; Last 5 digitof registration number: 10364

| Sl. no. | Category of stakeholders  | Summary of claims received |               | Summary of claims admitted |               | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|---------------|----------------------------|---------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.)  | No. of claims              | Amount (Rs.)  |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  |                            |               |                            |               |                             |                           |                                     | NA                         |
| 2       | Liquidation costs incurred till date  |                            |               |                            |               |                             |                           |                                     | NA                         |
| 3       | Secured financial creditors   | 3                          | 3810614633.09 | 3                          | 3798916539.67 | 0                           | 11698093.42               | 0                                   | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   | 0                          | 0             | 0                          | 0             | 0                           | 0                         | 0                                   | <a href="#">Annexure 4</a> |
| 5       | Operational creditors (Workmen)   | 0                          | 0             | 0                          | 0             | 0                           | 0                         | 0                                   | <a href="#">Annexure 5</a> |
| 6       | Operational creditors (Employees)   | 0                          | 0             | 0                          | 0             | 0                           | 0                         | 0                                   | <a href="#">Annexure 6</a> |
| 7       | Operational creditors (Government Dues)   | 4                          | 435406920.00  | 2                          | 138962304.00  | 0                           | 296444616.00              | 0                                   | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 5                          | 714750544.05  | 4                          | 643133930.05  | 0                           | 71616614.00               | 0                                   | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) | 1                          | 18712000.00   | 1                          | 18712000.00   | 0                           | 0                         | 0                                   | <a href="#">Annexure 9</a> |
| Total   |   | 13                         | 4979484097.14 | 10                         | 4599724773.72 | 0                           | 379759323.42              | 0                                   |                            |